

FORM A
PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF VIVAAN MULTISTRUCTURES LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	VIVAAN MULTISTRUCTURES LIMITED
2.	Date of incorporation of corporate debtor	01/10/2018
3.	Authority under which corporate debtor is incorporated / registered	ROC - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U45309MH2018PLC315169
5.	Address of the registered office and principal office (if any) of corporate debtor	Office No.14, Suyojit Modern Point, CTS S No. 6765, 6766, 6767,6768, Opp. Police Parade Ground, Sharanpur Road, Nashik – 422 002
6.	Insolvency commencement date in respect of corporate debtor	13/02/2024
7.	Estimated date of closure of insolvency resolution process	11/08/2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	CMA Harshad Shamkant Deshpande Registration No- IBBI/IPA-001/IP-P-00166/2017-18/10335
9.	Address and e-mail of the interim resolution professional, as registered with the Board	403, Kumar Millennium, Shivatirtha Nagar Kaman, Opp Krishna Hospital, Paud Road, Kothrud, Pune - 411038. Email Id: harshad_de@hotmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CMA Harshad Deshpande 403, Kumar Millennium, Shivatirtha Nagar Kaman, Opp Krishna Hospital, Paud Road, Kothrud, Pune - 411038. Email Id: cirp.vivaan@outlook.com
11.	Last date for submission of claims	27/02/2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	Weblink: https://ibbi.gov.in/home/downloads Physical Address: As mentioned against entry no.10

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of **Vivaan Multisttructures Limited** on **13/02/2024**.

The creditors of **Vivaan Multisttructures Limited** are hereby called upon to submit their claims with proof on or before **27/02/2024** to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date - 15/02/2024
Place - Pune

Sd/-
CMA Harshad Deshpande
Interim Resolution Professional of Vivaan Multistructures Limited
IBBI/IPA-001/IP-P-00166/2017-18/10335
AFA No.: AA1/10335/02/211224/106686
Reg. Address: 403, Kumar Millennium, Shivatirtha Nagar Kaman,
Opp. Krishna Hospital, Paud Road, Kothrud, Pune – 411 038
Reg. Email ID: harshad_de@hotmail.com

CORRIGENDUM
SERVICES PREPARATORY
INSTITUTE,
N-12, CIDCO, (Boys) Chh.
Sambhajinagar, (Girls) Nashik
CORRIGENDUM TO ADVERTISEMENT
DATED 15, 16, 17, 18 & 19 DEC 2024
Extension of date for Online application
In place of 29 Feb 2024 up to 1800 h read
as 10 Mar 2024 1800 h.
Height :-
For Boys -157 cm & For Girls 152 cm
DGIPR/2023-2024/8252

JAIPUR DEVELOPMENT AUTHORITY
 Indira Circle, Jawahar Lal Nehru Marg, Jaipur-302004

No.: 1.6 (64)JDA/Gen. Store/Tent Arrangement/2024/D-50 Date: 14.02.2024

NOTICE INVITING BID

Online Bids are invited for "Tent Arrangement" up-to 05.03.2024 till 6:00 PM. The estimated cost of work is Rs. 4,00,00,000/- (Four Crores Only). The last date for applying for Bid and making online payment on JDA portal is 05.03.2024 by 6:00 PM. Details may be seen in the Bidding Document available on www.sppp.rajasthan.gov.in, www.eproc.rajasthan.gov.in and www.jda.rajasthan.gov.in.
UBN No.: JDA23245L800718

To participate in the bid, bidder has to be :-

- Registered on JDA website www.jda.rajasthan.gov.in for participating in the Bid, the Bidder has to apply for the Bid and pay the Bidding Document Fee, RISL Processing Fee and Bid Security Deposit, Online only.
- Registered on e-Procurement Portal of Government of Rajasthan www.eproc.rajasthan.gov.in for online e-Bid submission.

Deputy Commissioner (Store)
 Raj. Samwad/C/2023-24/13129

SBI State Bank of India
 Dhule Main Branch
 (For Immovable Property)

[Rule 4(1)]
POSSESSION NOTICE
 (For Immovable Property)

Ish Krupa, Opp. Zila Parishad Office, Dhule-424001

Whereas, the undersigned being the Authorized officer of the State Bank of India, under the Securitization and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 and in exercise of powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued a Demand Notice dated 18/11/2023 calling upon the borrower (1) Shri Vishwanath Vana Sonawane (Borrower) and (2) Smt. Sangita Govind Suryawanshi (Borrower) to repay the amount mentioned in the notice being Rs. 22,99,579/- (Rupees Twenty Two Lakhs Ninety Nine Thousand Five Hundred Seventy Nine Only) and interest from 18/11/2023 within 60 days from the date of receipt of the said notice.

The borrower having failed to repay the amount, notice is hereby given to the Borrower/Guarantor and the public in general that the undersigned has taken Possession of the property described herein below in exercise of powers conferred on him/her under Section 13(4) of the said Act read with rule 8 of the Said Rules on this 15th day of February of the year 2024.

The Borrower/Guarantor in particular and the public in general are hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the State Bank of India for an amount of Rs. 22,99,579/- (Rupees Twenty Two Lakhs Ninety Nine Thousand Five Hundred Seventy Nine Only) and further interest from 18/11/2023, costs, etc. thereon.

Description of the immovable property

Property owned by: (1) Smt. Sangita Govind Suryawanshi w/o Vishwanath Vana Sonawane and (2) Shri. Vishwanath Vana Sonawane
 All that part and parcel of the property consisting of Flat No. 03, Second Floor, P. No. 10, S.No. 41/1, CTS No. 1214, Pruthviraj Apartment, Wadibhokar Road, Waiwadi, Tal & Dist. Dhule 424001 within the registration sub-district Dhule and district Dhule.

Bounded: On the North by: Adj. Flat No.04. On the South by: Marginal Space and Road, On the East by: Marginal Space & P.No.11, On the West by: Marginal Space & P.No.09

Sd/- Authorised Officer
 State Bank of India

Date: 15/02/2024 | Place: Dhule

UTTARAKHAND CIVIL AVIATION DEVELOPMENT AUTHORITY
 Doon Helidrome Dehradun, Sahasradhara Road, P.O Kulhan, Pincode-248013 Tel. 0135 260881

Letter No. 326UCADA/ReHemkund/2024 Date: 15 Feb, 2024

SHORT-TERM TENDER FOR SELECTION OF HELICOPTER SHUTTLE SERVICE OPERATORS FOR ROUTE GOVINDGHAT-GHANGARIA

1. Date of downloading tender document at uktenders.gov.in	15/02/2024 Time 17:00 HRS
2. Last date for submission of documents physically at UCADA	22/02/2024 Time 15:00 HRS
3. Last Date for submission of Tender	22/02/2024 Time 14:00 HRS
4. Date of opening of Technical Bid	22/02/2024 Time 15:00 HRS
5. Date of opening of financial bids: - Shall be intimated later by email to the technically qualified bidders.	

For more details, please visit uktenders.gov.in / official website www.ucada.in / Uttarakhand Civil Aviation Development Authority, Doon Helidrome, Mussoorie by pass P.O- Kulhan, Dehradun, Uttarakhand 248013
 CEO, UCADA

Project Management Unit
INLAND WATERWAYS AUTHORITY OF INDIA
 (Ministry of Ports, Shipping and Waterways, Govt. of India)
 Head Office: A-13, Sector - 1, Noida - 201 301

Phone: 0120-2544004, Fax: 0120-2424544; E-mail: vc.iwai@nic.in

Notice Inviting Tender - NIT
NIT for Fairway Maintenance on Quantity Based Dredging in Barh-Digha (74km) stretch of National Waterway-1 (River Ganga)

Inland Waterways Authority of India (IWAI) a statutory body under the Ministry of Ports, Shipping and Waterways, Government of India, invites e-Bids from reputed eligible firms for "Fairway Maintenance on Quantity Based Dredging in Barh-Digha (74km) stretch of National Waterway-1 (River Ganga)".

Last date for submission of e-bids is upto 1500 hrs. (IST) on 14.03.2024.
 For details & further updates please visit IWAI website 'www.iwai.nic.in' and e-procurement site <https://eprocure.gov.in/eprocure/app>.
 Date: 15.02.2024 Vice Chairman & Project Director (JMVP)

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CMA Harshad Deshpande
 Interim Resolution Professional of **Vivaan Multistructures Limited**
 IBBI/IPA-001/IP-P-00166/2017-18/10335 AFA No.: A41/10335/02/211224/106686
 Reg. Address: 403, Kumar Millennium, Shivaitirha Nagar Kaman, Opp. Krishna Hospital, Paud Road, Kothrud, Pune - 411 038 Reg. Email ID: harshad_de@hotmail.com

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